

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 01st of April, 2025

NO.HC.VII-133(Pt.-I)/2014/2434/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of the State of Mizoram for a knowledge sharing tour in order to study the best practices at the **Uttarakhand Judicial and Legal Academy, Nainital, w.e.f. 09-04-2025 to 15-04-2025.**

Sl. No	Name of the Officer	Phone No.	Email-Id.
1.	Shri R. Vanlalena, Additional District & Sessions Judge, Kolasib	9436143796	vanlalenaralte@gmail.com
2.	Smti. Sylvie Z Ralte, Additional District & Sessions Judge, Aizawl	9862384868	sylvie_ralte@gmail.com
3.	Smti. Cacy Malsawmtluangi Ralte, Chief Judicial Magistrate, Kolasib (Under order of transfer)	7085930730	cacyralte@gmail.com
4.	Shri V. Vanlalhriata, Chief Judicial Magistrate, Champhai (Under order of transfer)	8413936002	vanlalhriatavangchhia@rediffmail.com
5.	Smti. Lalhriatpuii, Chief Judicial Magistrate, Siaha (Under order of transfer)	9774582798	ahriatic@gmail.com

By order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-133(Pt.-I)/2014/2435/A, **Dated 01-04-2025**

Copy for information & necessary action to:

1. The Director, Uttarakhand Judicial & Legal Academy, Nainital, Uttarakhand-263132. Email: ujala-ua@nic.in.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Principal Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the nominated Judicial Officers about this Notification)

5. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri R. Vanlalena, Additional District & Sessions Judge, Kolasib.
8. Smti. Sylvie Z Ralte, Additional District & Sessions Judge, Aizawl.
9. Smti. Cacy Malsawmtluangi Ralte, Chief Judicial Magistrate, Kolasib

(Under order of transfer)

10. Shri V.Vanlalhriata, Chief Judicial Magistrate, Champhai ***(Under order of transfer)***
11. Smti. Lalhriatpuii, Chief Judicial Magistrate, Siaha ***(Under order of transfer)***

The nominated officers are requested to report at the Uttarakhand Judicial & Legal Academy by the evening of 08-04-2025.

For any enquiry or clarification regarding the aforesaid programme, the nominated officers are directed to contact Smti. Shadab Bano, Additional Director, Uttarakhand Judicial & Legal Academy on Mob. No. 9458197842 and e-mail: ujala-ua@nic.in.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL) 2.4.2025